

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 108 of 2013, 171 of 2014 and 172 of 2014**

**Dated : 07<sup>th</sup> July, 2015**

**In the matter of:**

**A.No. 108 of 2013**

**Gujarat Energy Transmission Corp. Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electy. Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran and  
Mr. Anand K.Ganesan

Counsel for the Respondent (s) : -

**A.No. 171 of 2014**

**Gujarat Energy Transmission Corp. Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electy. Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran and  
Mr. Anand K.Ganesan

Counsel for the Respondent (s) : -

**A.No. 172 of 2014**

**Gujarat Energy Transmission Corp. Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electy. Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran and  
Mr. Anand K.Ganesan

Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

Batch of appeals is posted for hearing on **14<sup>th</sup> August, 2015.**

**Court Master**

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